

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS
(with office report)

Respondent(s)

Date : 11/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. E. C. Vidya Sagar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps need to be taken by the Ld. Counsel for the
petitioner to effect service on respondent Nos.1, 2 and 4.

None has entered appearance for respondent No.3.
Vakalatnama, despite undertaking, has not been filed.

List again on 27.4.2015.

(RACHNA GUPTA)
Registrar